

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

No. 09/2016/R&S

Dated Ranchi the 30th September, 2016

It is notified for general information that under Rule 2(b) of the Right to Information Rules, 2007, Hon'ble the Chief Justice has been pleased to designate Sri Shankar Roy Choudhary, Joint Registrar (A) II as State Public Information Officer of the High Court of Jharkhand, Ranchi which will take effect from the date of superannuation of Sri A.K.Paul, Joint Registrar (A) I and under Rule 9(b) of the Right to Information Rules, 2007, nominate Registrar (Administration) to accord permission to the State Public Information Officer for furnishing information.

Hon'ble the Chief Justice has further been pleased to designate Hon'ble Mr. Justice Aparesh Kumar Singh under Rule 14 of the Right to Information Rules, 2007 to accord permission to the Registrar General for furnishing information at the Appellate stage .

By order of the Court


Registrar (Establishment)